

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 335 of 2019

IN THE MATTER OF:

Trozen Sales Corporation

.....Appellant

Vs.

Shashi Distilleries Pvt. Ltd.

.....Respondent

Present :

**For Appellant: Mr. Gulshan Kr. Sachdev with Mr. Abhishek Kumar,
Advocates**

For Respondents: Mr. Anand Sanjay with Mr. Nanda Kumar, Advocates

O R D E R

03.09.2019 - Learned counsel for the Appellant is allowed to file rejoinder-affidavit by 4th September, 2019.

Post the case for 'admission'(after notice) on **12th September, 2019** within five cases.

The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc